

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O.A. No.60/1369/2018

Date of decision: 01.10.2019

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MS. ARCHANA NIGAM, MEMBER (A).**

...

Subhash Kakkar, aged about 61 years, Ex. Head Postman, son of Late Sh. Ram Kishan, resident of H. No.57, Chandan Pur Road, Kirti Nagar, Sirsa-125055. Group C.

**... APPLICANT
VERSUS**

1. Union of India through its Secretary, Ministry of Communication, Department of Information and Technology, Sanchar Bhawan, Ashoka Road, New Delhi-110001.
2. Chief Post Master General, Haryana Circle, Ambala-133001.
3. Superintendent of Post Offices, Hisar Division, Hisar-125001.

... RESPONDENTS

PRESENT: Sh. Ankur Sidhar, counsel for the applicant.
Sh. B. B. Sharma, counsel for the respondents.

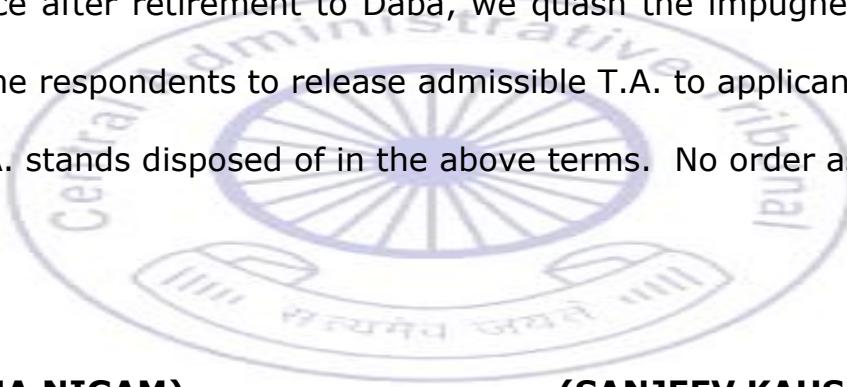
ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. The applicant assails order dated 10.4.2018 (Annexure A-2), whereby his claim for Travelling Allowance on retirement has been rejected. He has further sought issuance of a direction to the respondents to grant/reimburse his claim of T.A. from Kirti Nagar, Sirsa to Daba, where he has shifted on his retirement.
2. Facts are not in dispute.

3. Only issue which came up for consideration is whether the applicant is entitled to T.A. on his retirement or not.
4. Pleadings suggest that there are three verification reports about the post and after retirement of applicant and two of them stating in favour of the applicant that he is residing in Kirti Nagar, Sirsa as well as in Daba, which is approximately 15 k.m. away. Respondents have rejected his claim only on the plea that there is no change in his residence after his retirement.
5. Considering two verification report by Sub Divisional Inspector (Post), Fatehabad and another by Assistant Superintendent of Post, Sirsa, where they have opined that applicant, in fact, has changed his residence after retirement to Daba, we quash the impugned order and direct the respondents to release admissible T.A. to applicant forthwith.
6. The O.A. stands disposed of in the above terms. No order as to costs.



(ARCHANA NIGAM)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 01.10.2019.
Place: Chandigarh.

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